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Title: The Minister of Science and Technology made a statement regarding status of implementation of the recommendations contained in the 141st, 157th and 172nd Reports of the Standing Committee on Science and Technology, Environment and Forests on Demands for Grants (2005-06, 2006-07 and 2007-08), pertaining to the Department of Biotechnology, Ministry of Science and Technology.

THE MINISTER OF SCIENCE AND TECHNOLOGY AND MINISTER OF EARTH SCIENCES (SHRI KAPIL SIBAL): I beg to lay this Statement in pursuance of Direction 73 A of Hon'ble Speaker, Lok Sabha under rule 389 of the Rules of procedure and conduct of Business in Lok Sabha (Eleventh Edition), to inform the esteemed House about the status of implementation of the recommendations made by the Department-related Parliamentary Standing Committee on Science & Technology, Environment and Forests in its 141st, 157th & 172nd Reports.

2. The 141st Report relates to the consideration of the Demands for Grants of the Department of Biotechnology for the financial year 2005-06. I have made Statements on 5.5.2005, 23.12.2005 and 25.8.2006 and informed the House regarding the status of implementation of the recommendations made by the Committee in its 141st report. The present statement gives the latest status pertaining to recommendation made in Para 43 of the Report. The details are at Annexure-I.

(Placed in Library, See No. LT – 6833/2007)

3. The 157th Report relates to the consideration of the Demands for Grants of the Department of Biotechnology for the financial year 2006-07. I have made Statement on 25.08.2006 and informed the House regarding the status of implementation of the recommendations made by the Committee in its 157th report. The present statement gives the latest status pertaining to recommendations made in Paras 44,56 & 62. The details are at Annexure-II.

(Placed in Library, See No. LT – 6834/2007)

* Laid on the Table

4. The 172nd Report relates to the consideration of the Demands for Grants of the Department of Biotechnology for the financial year 2007-08. The Committee reviewed the progress with reference to the aims, objectives and achievements of DBT in its meeting held on 28.03.2006 and presented its report to the House on 26.4.2007.

(Placed in Library, See No. LT – 6835/2007)

5. The report contains 17 recommendations, some of which are advisory in nature. Other recommendations relate to different sectors of Biotechnology: Reorientations of Programmes, Capacity Building in Agriculture Biotechnology, Technologies for Vaccine Development, Animal Husbandry and Public Private Partnership, etc.

6. All 17 recommendations of the Committee have been considered by Department of Biotechnology. A detailed Action Taken Report on the recommendations has been prepared and has been sent to Rajya Sabha Secretariat for placing before the Committee. The Action Taken Report is detailed at Annexure-III.

12.03 ½ hrs.

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